

**The Minister of Education (Shri M. C. Chagla):** (a) Yes, Sir.

(b) The scheme provides for allowing not more than three Honorary teachers to work in a School, after specific prior approval of the District Educational Officer. The Honorary teachers will be expected to take up specified assignments and to work under the administrative control of the Headmaster.

#### **War service Candidates in Public Undertakings**

**283. Shri Pottekkatt:**

**Shri A. V. Raghavan:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether the rules framed to confer the benefit of providing an advance increment to war service candidates is not applicable to such candidates appointed in public undertakings and other statutory undertakings; and

(b) the steps taken to confer this benefit to all eligible employees?

**The Deputy Minister in the Ministry of Home Affairs (Shri P. S. Naskar):** (a) and (b): The orders conferring the benefit relate only to those war service candidates who have been appointed to Civil posts in the Government. Public undertakings and statutory bodies are not governed by these orders.

#### **Deportation of British Planter**

**284. Shri Ram Sewak Yadav:**

**Shri Madhu Limaye:**

**Shri Brij Basi Lal:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that a British Planter in North Bengal has been asked to leave India for his activities prejudicial to the country's security;

(b) if so, the nature of his activities; and

(c) whether similar orders are being served on foreign planters engaged in encouraging secession in North-Eastern India, including Assam and Nagaland?

**The Minister of State in the Ministry of Home Affairs and Minister of Defence (Supplies in the Ministry of Defence (Shri Hathi):** (a) to (c). Information is being collected from the Government of West Bengal and will be laid on the Table of the House, as soon as it is received.

#### **Firing by East Pakistan Rifles**

**285. Shri Hem Barua:**

**Shri Hari Vishnu Kamath:**

**Shri Surendranath Dwivedy:**

**Shri Nath Pai:**

**Shri D. C. Sharma:**

**Shri Hukam Chand**

**Kachhavaiya:**

**Shri Raghunath Singh:**

**Shri Bagri:**

**Shri Bhagat Jha Azad:**

**Shri Sonavane:**

**Shri Gulshan:**

**Shri Basumatari:**

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that East Pakistan Riflemen fired on Indian Border Security Forces in the Govindapur area of Cachar, Assam on the morning of the 17th May, 1966; and

(b) if so, the details of this firing and the reasons behind this action of Pakistan?

**The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) and (b). On 17th May 1966 at 0745 hours, seven Pakistani nationals supported by an EPR patrol party intruded 30 to 40 yards into Indian territory in Govindapur village and attempted to plough the land there. When our patrol party went to apprehend the intruding Pak nationals, EPR patrol fired three rounds and our patrol had to return the fire on which the Pak nationals fled away from the area.